

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3540**

TO BE ANSWERED ON MONDAY, DECEMBER 20, 2021/AGRAHAYANA 29, 1943 (SAKA)

**PAN CARD**

**3540. SHRI GNANATHIRAVIAM S.:**

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of persons in the country has managed to obtain more than one PAN card;
- (b) if so, the number of such persons having more than one PAN card in the country; and
- (c) the action taken against them along with the number of such PAN cards surrendered/deposited?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a), (b) and (c) In some cases, persons have been allotted more than one PAN. However, the cases having duplicate PAN cards, as per record, have been de-duplicated.

The number of PANs which have been de-duplicated is 12,12,527. This does not include PANs which have been re-activated over the period of time. The information relating to surrender of PANs voluntarily is not maintained separately in the data base.

Further, in cases where misuse of the duplicate PAN card is reported, penalty proceedings are initiated in accordance with law.

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